

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4536
ANSWERED ON:03.05.2012
PAYMENT OF WAGES UNDER MGNREGS
Tandon Annu

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether Government is considering payment of wages under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) through mobile banking services and UID card; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): With a view to ensuring timely payment, infusing transparency and enhancing the integrity of wage payment under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Schedule II of MGNREG Act has been amended and wage disbursement to MGNREGA workers through individual or joint accounts of the workers in Banks or Post Offices is a statutory requirement unless specifically exempted on account of poor coverage of bank/post office network etc. State Governments have been advised to make payments through banks with biometric authentication at village level using the Business Correspondence model. Government is continually striving to improve the efficiency of payments services and all new technologies including mobile banking and UID based authentication will be used on a large scale as their feasibility at the field level gets established.